

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †3105**  
ANSWERED ON 22.03.2022

**FUNDS ALLOCATED TO PANCHAYAT OF ODISHA**

†3105. SHRI BASANTA KUMAR PANDA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) Whether the Government has allocated funds to Panchayat of the State Government of Odisha during the last three years;
- (b) If so, the purpose or the scheme for which funds have been allocated; and
- (c) the details of funds utilized by the State Government of Odisha including Kalahandi and Nuapada districts of Odisha?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) to (c) An amount of Rs.6931.07 crore was allocated as grants under the Fourteenth and Fifteenth Finance Commissions for the Panchayati Raj Institutions in the State of Odisha during the last three years. Of the allocated grants, Rs.6415.98 crore was released for the socio-economic development of Panchayats that includes water supply, sanitation, waste management, maintenance of community assets, maintenance of roads, foot paths, providing street light and the like. Under the schemes of Rashtriya Gram Swaraj Abhiyan (RGSA) and Incentivisation of Panchayats (IoP), Rs.10.10 crore was released (no prior allocation is made under the schemes) to the State Government of Odisha during the last three years for strengthening of the Panchayati Raj Institutions in the State and incentivising the Panchayats doing good developmental works for which they have been awarded under the National Panchayat Awards. Funds under the Schemes of Ministry of Panchayati Raj is not released to any Districts including the Districts of Kalahandi and Nuapada.

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